



**DISTRICT LEGAL SERVICES AUTHORITY
KANGRA AT DHARAMSHALA**

No.20/SECY/DLSA/PANEL/DLSA/2020
Dated:13th May, 2020

Notice

In supersession of earlier notices dated 04/05/2020, & 06/05/2020 fresh applications are invited on new proforma (copy enclosed) through scanned copy of the proforma on official e-mail of DLSA, Kangra at Dharamshala **(secy-dlsa-kan-hp@gov.in)** duly filled, in all respects (including pasting of photographs) till 18/05/2020 from candidates who are desirous to become PLVs of Front Office Dharamshala & Legal Aid Clinic of JJB Dharamshala hard copy of which will be taken later on when the situation of COVID-19 normalizes/ at appropriate time. The candidates will be required to face the interview, date of which will be notified separately.

Note:- 01 The proforma be downloaded from official website of District Courts Dharamshala.

02 The work of PLVs does not carry any salary, remuneration or wages except honorarium fixed by the H.P. SLSA, Shimla from time to time.

03 Services of Para Legal Volunteers are purely voluntary in nature.

Secretary,
District Legal Services Authority,
Kangra at Dharamshala, H.P.
Ph./Fax: 01892-222370.
Email: secy-dlsa-kan-hp@gov.in

Endst. No.:

Dated: 13.05.2020

Copy to:-

- 1.) All Ld. Presiding officers of all courts at D/sala with a request to display the same on notice board of their courts.
- 2.) All Ld. Presiding officers of Sub Divisional Courts of District Kangra with a request to display the same on the notice board of their courts.
- 3.) The Executive Magistrate D/sala. with a request to display the same on the notice board.
- 4.) Court Manager/Programme officer to upload the same on Web site of District Courts Dharamshala for wide publicity.
- 5.) Notice board of this Authority.

Secretary,
District Legal Services Authority,
Kangra at Dharamshala, H.P.

H.P. State Legal Services Authority, Shimla-171009.
Application for Empanelment as Para Legal Volunteer.

Paste your photo here

Sr. No.	<u>Particulars</u>
1.	Name (Sh./Smt./Ms.)
2.	Educational Qualification
3.	Mobile No.
4.	E-mail address
5.	Address
6.	Whether any training programme attended, if yes, please specify the period.
7.	Identity Card No issued by DLSA/SDLSC, if any, please specify the period.
8.	Category (SC/ ST/ OBC/ General/ Differently abled)
9.	Have you been empaneled as a Para Legal Volunteer in Village Legal Care and Support Centre/ Juvenile Justice Board/ Jails/Other if yes, please specify the period and achievements, if any
10.	Any work done to assist the needy in the society and any services rendered for upliftment of marginalized and weaker sections of the society including Scheduled Castes, Schedule Tribes, Women, Children Rural and Urban Labour or any other social work done in the society.
11.	Willingness or place of preference to work at either District level or Taluk level or village level.

Signature